NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.99/ 2017	-	 For filing rejoinder by Petitioner counsel 	241/ 242	H. Anantha Krishna Rao Vs Du Control & Ventiliation Pvt. Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
•	Penkal. K. Ayun	Adw. for Petitioner	Sept.
	SAMANVITA S. SHETTY	Adv. Jon RL - R5	Jamaine Fail

ORDER

Counsel for Petitioner is present. He requested time to file rejoinder. Counsel filed memo along with documents. Counsel for Respondent requested time to file objections to the memo. List it on 05/12/2017.

Member (T)

Member (J)